

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**CP No.060/00085/2015
IN OA No.060/01089/2014**

... **Date of decision: 01.06.2016**

**CORAM: HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J)
HON'BLE MRS. RAJWANT SANDHU, MEMBER (A)**

Smt. Prito Devi, aged about 47 years, W/o Late Sh. Abhey Ram, resident of Village Gurha, P.O. Mullanpur, Tehsil Kharar, Distt. Mohali.

...**APPLICANT**

BY ADVOCATE: Sh. Barjesh Mittal, proxy for Sh. N.P. Mittal.

VERSUS

1. Sh. S.K. Chadha Chief Engineer, Union Territory, Chandigarh Administration, U.T. Civil Secretariat, Sector 9, Chandigarh.
2. Sh. Amin Chand, Executive Engineer, Project Public Division No.1, Chandigarh.
3. Municipal Corporation through its Chief Engineer, Chandigarh.

...**RESPONDENTS**

BY ADVOCATE: Sh. Aseem Rai, counsel for respondents no.1 & 2. Sh. Arvind Moudgil, counsel for respondent no.3.

ORDER (ORAL)

HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J):-

Compliance affidavit filed today in court by counsel for respondent no.3 is taken on record subject to all just exceptions. Copy given to the opposite counsel.

2. Order of the Tribunal has since been complied with. Accordingly, the instant Contempt Petition is dismissed as infructuous. Notices issued to the respondents stand discharged.


**(JUSTICE L.N. MITTAL)
MEMBER (J)**


**(RAJWANT SANDHU)
MEMBER (A)**

**Place: Chandigarh.
Dated: 01.06.2016.**

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